

Sr.Civil Judge and JMFC, Pavagada  
Sri.Hanumanthappa V  
Sr.Civil Judge and JMFC, Pavagada  
Cause List Date: 09-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	O.S. 95/2015 (SUMMONS)		Nageesh.M.S Vs Srinivasulu	
2	R.A. 50/2019 (SUMMONS) IA/1/2019		Kariyamma Vs H.D.Somasundaraiah	M.NAGENDRAPPA
3	O.S. 55/2019 (SUMMONS)		Ameenabi Vs Kulsumbi	D.R.RANGANATH
4	O.S. 37/2020 (SUMMONS)		The Manager, The State Bank Of India Vs Ramesh N	P.V.YAGNANARAYANA
<b>AWAIT SUMMON/NOTICE</b>				
5	R.A. 14/2020 (SUMMONS) IA/1/2020		E.V.NarayanaDuth dead by Lrs Vs The Secretary ,Gram Panchayat	M.NAGENDRAPPA
<b>STEPS</b>				
6	O.S. 70/2019 (SUMMONS) IA/1/2019 IA/2/2019		P.A.Ashok Vs Smt. FaridhaBhanu	M.BHAGAVANTHA
7	O.S. 38/2018 (NOTICE) IA/1/2018 IA/2/2018		S.V.Harish Babu Vs R.A.Balaji	Prathp Kumar.M .KAR1914/14.
8	EX 8/2019 (NOTICE)		D.Ambuja Vs K.B.Sanna Borappa	Ramesha
9	M.C. 26/2020 (NOTICE)		Chidananda Vs Smt. Roja	I.R.LAKSHMAIAH
10	R.A. 35/2020 (NOTICE)		Chithappa Vs Mallavva @ Mallamma	S.V.RAGHU
11	O.S. 31/2018 (HEARING)		Chikka Lakshmanna @ B.K.Lakshmanna Vs Chalapathi	M.NAGESH
12	R.A. 67/2019 (HEARING) IA/1/2019 IA/2/2019		Nese Thippanna alias Thippanna Vs Chandramohan Reddy	H.A.Prabhakara Reddy
13	Misc 1/2020 (HEARING)		N.G.Sheshappa Naidu Vs N.G.Thimmanaidu	S.N.MURALIDHARA
14	O.S. 39/2020 (HEARING)		D.V.Bhavyarani Vs Sharadamma	N.NAGENDRA REDDY

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No. Case Number

30 M.C. 17/2019  
(EVIDENCE)

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	M.V.C. 278/2019 (A.D.R.)		Hemalatha.S Vs Venkatalakshmemma	P.N.Naga Reddy
<b>CONCILIATION</b>				
16	O.S. 56/2019 (A.D.R.)		Smt. Adilakshmemma Vs Veluru Venktaiah	V.SREERAMA
17	O.S. 28/2018 (EVIDENCE)		Ramanjinappa Vs Gurrappa	I.S.AKALAPPA
18	M.C. 5/2019 (EVIDENCE)		Eshwara Vs K.Manjua	Ugra.Murthy KAR332/99
19	O.S. 19/2020 (EVIDENCE)		Bank of Baroda Vs Venkatamma	S.R.VENKATARAMAREDDY
20	R.A. 30/2019 (ARGUMENTS)		S.J.Anjaneyalu Vs S.T.Nagaraja	M.NAGENDRAPPA
21	O.S. 23/2019 (ARGUMENTS) IA/1/2019		Smt. Sannersamma Vs Smt. Pervethamma	M.BHAGAVANTHA
22	R.A. 55/2019 (ARGUMENTS)		Smt. Mallamma Vs The Junior Engineer, Chikkanna	M.BHAGAVANTHA
23	R.A. 83/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		Smt. Gowramma	S.N.MURALIDHARA
24	R.A. 89/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		Sri. Alpura Thimmanna Vs Smt. Anasuyamma	I.R.LAKSHMAIAH
25	O.S. 66/2020 (FIRST HEARING) IA/1/2020		Hanumanthappa Vs Bhaghyamma	I.S.AKALAPPA
26	O.S. 67/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		Manjunatha Vs Smt.Jayamma	P.V.YAGNANARAYANA
27	O.S. 3/2016 (EVIDENCE)		Smt. Ramalakshamma @ Lakshamma Vs Balakrishna	
28	O.S. 36/2017 (EVIDENCE) IA/2/2017 IA/1/2017		Subbamma Vs Hanumanthappa @ Garaka Hanumanthappa	M.BHAGAVANTHA
29	O.S. 4/2018 (EVIDENCE)		G.Subreyappa Vs Thimmappa	Ranganatha.E

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	M.C. 17/2019 (EVIDENCE)		P.A.Sandeep Nayaka Vs S.Shirisha alias Roja	UGRAMURTHY
31	O.S. 32/2019 (EVIDENCE) IA/1/2019		Ramanjinappa Vs Nagabhushana	M.BHAGAVANTHA
32	M.C. 38/2019 (EVIDENCE)		Smt.Kavitha Vs Lokesh	R.T.Mallikarjunaiiah
33	O.S. 66/2019 (EVIDENCE)		N.V.Srinivasa Murthy Vs N.Venkatachalapathy	P.V.YAGNANARAYANA
34	M.C. 67/2019 (EVIDENCE)		Ramesha Vs Muthyalamma	ADINARAYANA RAO
35	M.V.C. 489/2019 (ISSUES)		Erolingsappa Vs Ravi L.A	S Shivanna
36	R.A. 32/2018 (ARGUMENTS) IA/1/2018		Hameed sab Vs Javeeda Naseema Khanum	S.N.MURALIDHARA
37	M.A. 12/2019 (ARGUMENTS) IA/1/2019		G.B.Basavaraju Vs Smt. Nagamani	I.S.AKALAPPA
38	R.A. 79/2018 (JUDGEMENT)		Anjnamma Vs Linganayaka	M.BHAGAVANTHA
39	FDP 1/2020 (ORDERS)		Smt. R.Anilaraya Vs Smt. Kalpana	M.BHAGAVANTHA
40	M.C. 57/2019 (NULL)		Smt. Shireesha alias S.Rojasri Vs P.A.Sandeepa Nayaka	S.N.MURALIDHARA

**Cases listed below are adjourned due to Covid 19**

41	EX 21/2018 (SUMMONS)	18-01-2021	Channaveerappa Vs K.Madletappa	N.NAGENDRA REDDY
42	FDP 10/2020 (NOTICE)	18-01-2021	Bank of Baroda Vs Nagireddy	LAKSHMIKANTHAN
43	R.A. 73/2019 (SUMMONS) IA/1/2019	19-01-2021	M.Mohan, Since dead by his LRs, Vs M.Shivaram	I.S.AKALAPPA
44	O.S. 58/2020 (SUMMONS) IA/1/2020	19-01-2021	Golla Chinappa Vs Thirumalesha	N.NAGENDRA REDDY
45	EX 21/2020 (NOTICE)	19-01-2021	Thimmakka Vs G.Govindappa	I.R.LAKSHMAIAH

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Cause List Date: 09-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
46	RA. 102/2019 (SUMMONS)	20-01-2021	Sannappa Vs Poojari Chithappa	K.N.Jayaramu
47	S.C. 16/2020 (NOTICE)	20-01-2021	The Manager, Vijaya Bank Vs Ankamma	B.M.Rajashekhara
48	RA. 16/2020 (APPEARANCE OF PARTY) IA/1/2020	20-01-2021	H.Narasimhappa Vs H.Hanumantharayappa dead by his Lrs	M.BHAGAVANTHA
49	RA. 104/2019 (SUMMONS) IA/1/2019	21-01-2021	M.Kantharaju Vs H.Thippeswamy	M.BHAGAVANTHA
50	RA. 26/2020 (SUMMONS) IA/1/2020	21-01-2021	Mallaiah Vs Thippamma	B.A.S
51	M.C. 39/2020 (A.D.R.)	21-01-2021	Eresha @ Veerasha Vs Nil	D.R.RANGANATH
52	M.V.C. 1453/2019 (SUMMONS)	22-01-2021	Anjanappa Vs Ravi	Mallikrjunaiah.R.T
53	RA. 19/2020 (SUMMONS) IA/1/2020	22-01-2021	Soolakka Vs Mallanna @ Mallaiah	ADINARAYANA RAO
54	M.C. 53/2020 (A.D.R.)	22-01-2021	Prathap Reddy Vs Nil	M.NAGENDRAPPA
55	FDP 2/2019 (ORDERS)	25-01-2021	Smt. Renukamma Vs Smt. Gangamma	B.H.Panchaksharaiah

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 Sri.Bharath Yogeesh Karagudari  
 ADDL. CIVIL JUDGE AND JMFC  
 Cause List Date: 09-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
		<b>02.45 PM to 05.45PM</b>		
1	O.S. 336/2010 (SUMMONS)		SHIVAKUMAR Vs MARANNA	MN
	<b>AWAIT SUMMON/NOTICE</b>			
2	O.S. 394/2014 (SUMMONS) IA/1/2014		Thimmakka Vs Rangamma	N.N.R
	<b>ISSUE CAUSE NOTICE</b>			
3	O.S. 40/2015 (NOTICE) IA/1/2015		G.Asathanarayananasetty Vs Shafi sab	V.Sreeram
4	FDP 6/2000 (Settlement)		A.S.Naguraja Vs Gundashastri	SRI.M.BHAGAVANTHA
5	O.S. 262/2020 (HEARING) IA/1/2020 IA/2/2020		B.V Umashankar Vs R. Marutheesh	ADINARAYANA RAO
6	O.S. 252/2013 (EVIDENCE) IA/1/2013		T.LAKSHMINARAYANA Vs BHEEMANNA	S.V.R
	<b>PLNTF EVIDENCE</b>			
7	O.S. 212/2018 (EVIDENCE) IA/1/2018		G.Venkatesha Vs Govindappa	M.G.Vasudeva murthy
8	O.S. 128/2010 (OBJECTION TO IA)		RAMANJINAPA Vs SMT.ERAKKA	M.B
9	O.S. 118/2012 (OBJECTION TO IA) IA/1/2012		SMT.JAYAMMA Vs A.KRISHNA	
10	O.S. 542/2012 (RE-ISSUE SUMMONS)		SMT. SUSHELAMMA AND OTHER Vs MYLARAPPA	
11	O.S. 304/2013 (HEARING ON IA) IA/1/2013		P.ABDUL KHADAR Vs KHURSHIDBI	S.V.R
12	O.S. 498/2013 (Amendment of plaint)		SMT. RUDRANI Vs RUDRAMUNI	I.S.AKKALAPPA
13	O.S. 190/2019 (HEARING ON IA) IA/1/2019		Smt. Chithamma Vs Dalavai Nagappa	ADINARAYANA RAO
<b>Cases listed below are adjourned due to Covid 19</b>				
14	EX 29/2014 (HEARING ON IA)	<b>11-12-2020</b>	Nagamma Vs Hanumanthareddy	R.V

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>02.45 PM to 05.45PM</b>				
1	C.C. 1050/2014 (SUMMONS)		YNHPS Vs ramu	
2	C.C. 1068/2014 (SUMMONS)		Y.N.HOSAKOTE PS Vs CHINNAOBALESH	
3	C.C. 148/2015 (SUMMONS)		Y.N.HOSAKOTE PS Vs MUTHYALAPPA	
4	C.C. 90/2016 (REISSUE OF NBW)		L.Akkalappa Vs K.Amaranatha	ANJINIAIAH
5	C.C. 129/2016 (NBW ISSUED)		STATE Vs MUTHESH	
6	CrI.Misc. 85/2020 (Paper puplication draft)		Nagaveni Vs The Deputy tahasildar	K.RAGHU
7	CrI.Misc. 186/2020 (Paper puplication draft)		K Rajendra Prasad Vs The Deputy Tahasildar	Sathyannarayana
<b>Cases listed below are adjourned due to Covid 19</b>				
8	P.C.R. 17/2018 (Settlement)	17-12-2020	Sri Vasavambha Pathina Souhardha Sahakari Niyamitha Reptd. Manager Jhansi Vs Radhika R.N.	K.S.NAGARAJ
9	C.C. 653/2018 (Settlement)	17-12-2020	Thirumani Police Station Vs Raju Naik	app
10	C.C. 149/2019 (Settlement)	17-12-2020	C.Bhupal Vs R.Lokesha	P.H.SUBRAMANYA
11	C.C. 421/2019 (Settlement)	17-12-2020	Thirumani Police Station Vs Malikarjuna	APP
12	C.C. 87/2020 (Settlement)	17-12-2020	Y.N.Hosakote Police Station Vs Ramanji	APP
13	C.C. 308/2020 (Settlement)	17-12-2020	Y.N.Hosakote Police Station Vs Obalesha	APP
14	C.C. 412/2017 (REISSUE OF NBW)	28-12-2020	Jayaprakash Vs A.D.Thimmarayappa	S.R.VENKATARAMAREDDY
15	C.C. 220/2019 (PLEA)	11-01-2021	Y.N.Hosakote Police Station Vs Mehaboob Basha. D	APP

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>02.45 PM to 05.45PM</b>				
1	Crl.Misc. 155/2020 (EVIDENCE)		Hanumantharaya Vs The Chief Officer	P.RANGANATHAPPA
2	Crl.Misc. 164/2020 (EVIDENCE)		A Eshwarappa Vs The Tahasildar	Ramesha
3	Crl.Misc. 165/2020 (EVIDENCE)		A Eshwarappa Vs The Tahasildar	Ramesha
4	Crl.Misc. 348/2019 (Paper puplication draft)		Nagendra Vs The Deputy Tahasildar	Mallesha. A
<b>Cases listed below are adjourned due to Covid 19</b>				
5	C.C. 654/2020 (SUMMONS)	19-12-2020	Pavagada Police Station Vs Eregowda	APP
6	C.C. 658/2020 (SUMMONS)	19-12-2020	Pavagada Police Station Vs Narasimbhappa	APP
7	C.C. 662/2020 (SUMMONS)	19-12-2020	Pavagada Police Station Vs Shivakumar	APP
8	C.C. 663/2020 (SUMMONS)	19-12-2020	Pavagada Police Station Vs Naveenkumar	APP
9	C.C. 664/2020 (SUMMONS)	19-12-2020	Pavagada Police Station Vs Mallikarjuana @ Mallikarjuna	APP
10	C.C. 843/2020 (SUMMONS)	19-12-2020	Pavagada Police Station Vs Sandeep Kumar	APP
11	C.C. 844/2020 (SUMMONS)	19-12-2020	Pavagada Police Station Vs Raghu	APP
12	C.C. 845/2020 (SUMMONS)	19-12-2020	Pavagada Police Station Vs Eranna	APP
13	C.C. 846/2020 (SUMMONS)	19-12-2020	Pavagada Police Station Vs Balaji	APP
14	C.C. 847/2020 (SUMMONS)	19-12-2020	Pavagada Police Station Vs Mubarak	APP
15	C.C. 848/2020 (SUMMONS)	19-12-2020	Pavagada Police Station Vs Ashwathappa	APP

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	C.C. 849/2020 (SUMMONS)	19-12-2020	Pavagada Police Station Vs Harisha	APP
17	C.C. 850/2020 (SUMMONS)	19-12-2020	Pavagada Police Station Vs Murthy	APP
18	C.C. 851/2020 (SUMMONS)	19-12-2020	Pavagada Police Station Vs Manjunatha	APP
19	C.C. 852/2020 (SUMMONS)	19-12-2020	Pavagada Police Station Vs Ramesha	APP
20	C.C. 853/2020 (SUMMONS)	19-12-2020	Pavagada Police Station Vs Bhargava	APP
21	C.C. 854/2020 (SUMMONS)	19-12-2020	Pavagada Police Station Vs Ramanjaneya	APP
22	C.C. 855/2020 (SUMMONS)	19-12-2020	Pavagada Police Station Vs Obalappa	APP
23	C.C. 856/2020 (SUMMONS)	19-12-2020	Pavagada Police Station Vs Madhu	APP
24	C.C. 857/2020 (SUMMONS)	19-12-2020	Pavagada Police Station Vs Venkatesha	APP
25	C.C. 861/2020 (SUMMONS)	19-12-2020	Arasikere Police Station Vs Suresha	APP
26	C.C. 862/2020 (SUMMONS)	19-12-2020	Arasikere Police Station Vs Botanna	APP
27	C.C. 863/2020 (SUMMONS)	19-12-2020	Arasikere Police Station Vs Thippeswamy	APP
28	C.C. 864/2020 (SUMMONS)	19-12-2020	Arasikere Police Station Vs Umesh	APP
29	C.C. 865/2020 (SUMMONS)	19-12-2020	Arasikere Police Station Vs Ramalinga	APP
30	C.C. 866/2020 (SUMMONS)	19-12-2020	Arasikere Police Station Vs Ramesh	APP
31	C.C. 867/2020 (SUMMONS)	19-12-2020	Arasikere Police Station Vs Kumara	APP



Pr.CIVIL JUDGE AND JMFC.PAVAGADA

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Cause List Date: 09-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>02.45 PM to 05.45PM</b>				
1	O.S. 503/2013 (EVIDENCE) IA/1/2013		B.RAMANJINEYA Vs NAGAMMA	P.H.SUBRAMANTYA
2	O.S. 161/2014 (EVIDENCE) IA/1/2014		S.A.Nagachandra Shetty Vs S.A.Sujatha and others	S.C.S
3	O.S. 203/2014 (EVIDENCE) IA/1/2014		VENKATAPPA.M Vs THIMMAIAH	I.R.PRASHULINGEGOWDA
4	O.S. 233/2014 (EVIDENCE)		SMT. KAVITA Vs SMT. LAKSHMAMMA	M.B
5	O.S. 325/2014 (EVIDENCE) IA/1/2014		Pethakka Vs Ereginnakka	Subramanya.P
6	O.S. 308/2001 (ARGUMENTS)		Anitha alias Thulasi Vs Rajagopala	SRI.M.NAGENDRAPPA
7	O.S. 351/2010 (ARGUMENTS)		NAGARAJU Vs SRINIVASAMURTHY	MB
8	O.S. 369/2015 (ARGUMENTS) IA/1/2015 IA/2/2015		HANUMANTHARAYAPPA Vs KOLUME ADEPPA	VENKATESHAPPA
9	O.S. 73/2016 (ARGUMENTS) IA/2/2016 IA/1/2016		Bheemakka Vs Rangamma	M.BHAGAVANTHA
10	O.S. 273/2016 (EVIDENCE) IA/1/2016		Lakshmiddevamma Vs T.Chowdappa	M.BHAGAVANTHA
11	O.S. 323/2016 (EVIDENCE) IA/1/2016		S.R.Suryaprakash Vs A.Nagendra setty	D.R.RANGANATH
12	O.S. 433/2016 (EVIDENCE)		G.Akkamahadevi @ G.Anushree Vs T.Kanti rao	M.BHAGAVANTHA
13	O.S. 435/2013 (DEFENCE EVIDENCE) IA/1/2013		GOVINDAMMA Vs SIDESHWARA	U.M
14	O.S. 361/2014 (DEFENCE EVIDENCE) IA/1/2014		K.Goshappa Vs Hanumantharayappa	M.B
15	O.S. 115/2015 (DEFENCE EVIDENCE) IA/1/2015		ERAMMA Vs D.THIMMAIAH	D.PANDU RANGAPPA

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	O.S. 357/2016 (DEFENCE EVIDENCE) IA/1/2016		Krishna naik Vs Kumara naik	B.M.Rajashekhara
<b>11.00 AM to 02.00PM</b>				
17	O.S. 351/2005 (SUMMONS)		H.R.Sreenivasamurthy Vs Smt.Gangamma	SNM
18	EX 24/2011 (Settlement)		GIDDAPPA Vs AMMER SAB	
19	O.S. 369/2014 (Settlement) IA/1/2014		Nagaraj Vs Channaverappa	R.N.Bharathi
20	O.S. 161/2011 (APPEARANCE OF PARTY) IA/1/2011		SMT.G.SUSHEELAMMA Vs SMT.LINGAMMA	S.CHANDRASECKHARA SETTY
21	O.S. 335/2014 (HEARING)		Muddeeramma Vs Anjinappa	U.M
22	O.S. 137/2015 (HEARING) IA/1/2015		Nagappa Vs Chowdakka	S.V.RAGHU
23	EX 29/2015 (Await report)		NETTAM GOVINDAPPA since dead by his Lrs. Vs DURUGAPPA since dead by his Lrs.	S.N.MURALIDHARA
24	O.S. 377/2016 (Await report) IA/1/2016		Siddamma Vs Obalamma	P.V.YAGNANARAYANA
25	O.S. 467/2011 (EVIDENCE) IA/1/2011		P.D.MANJUNATHA NAYAKA Vs P.R.DHARMADANAYAKA	
26	O.S. 1/2012 (EVIDENCE)		T.SATTANARAYANA Vs T.KESHAVAMURTHY	
27	O.S. 325/2013 (EVIDENCE) IA/1/2013		G.VEDAVATHI Vs G.N.NAGARAJ	M.NAGENDRAPPA
28	O.S. 375/2013 (EVIDENCE) IA/1/2013		BM NAGARAJAPPA Vs LAKSHMIDEVAMMA	MB.
29	O.S. 495/2013 (EVIDENCE) IA/1/2013		MUDDANNA Vs MAHALINGAPPA	M.BHAGAVANTHA
30	O.S. 585/2012 (OBJECTION TO IA) IA/1/2012 IA/2/2012		CHIKKA NAGANNA Vs MALLAIAH	

Pri.CIVIL JUDGE AND JMFC, PAVAGADA

Sri. Jagadeesh Biserottl

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
31	EX 53/2012 (NBW ISSUED)		P.Thimmaiah Vs Chandak Cheriappa	Ugra Moorthy
32	O.S. 257/2016 (OBJECTION TO IA) IA/1/2016		Nagaraja Vs H.Narasaiah	P.V.YAGNANARAYANA
33	O.S. 397/2016 (Amendment of plaint)		Naganna Vs Sheeganna	I.S.AKALAPPA
34	O.S. 13/2017 (OBJECTION TO IA) IA/1/2017		N.A.Srinivasa Reddy Vs Ram Mohan	S.V.RAGHU
35	O.S. 273/2019 (HEARING ON IA) IA/1/2019		Mukunda nayaka K.P. Vs Pandurangappa	ADINARAYANA RAO
36	O.S. 53/2020 (HEARING ON IA) IA/1/2020		Venkatalakshamma Vs Devamma	ANJINAI AH
<b>Cases listed below are adjourned due to Covid 19</b>				
37	O.S. 263/2016 (EVIDENCE) IA/1/2016	02-01-2021	Subbamma Vs T.Chowdappa	M.BHAGAVANTHA
38	O.S. 51/2018 (EVIDENCE) IA/1/2018 IA/2/2018	02-01-2021	Gowramma Vs Mudlappa	N.NAGENDRA REDDY
39	O.S. 293/2018 (EVIDENCE) IA/1/2018	02-01-2021	Smt. Mallamma Vs Nagendra	M.NAGENDRAPPA
40	O.S. 319/2014 (EVIDENCE) IA/1/2014	15-01-2021	Sannsidappa Vs Akkalappa	M.N.
41	O.S. 499/2014 (EVIDENCE) IA/1/2014	15-01-2021	Anjinappa Vs HANUMANTHAPPA	R.Venkatesh
42	O.S. 401/2015 (EVIDENCE) IA/1/2015	15-01-2021	M.d.imran Vs Thippareddy	M.BHAGAVANTHA
43	O.S. 421/2016 (EVIDENCE)	15-01-2021	P.N.Nagamani Vs Samiulla	S.T.NARASIMHA
44	O.S. 69/2018 (EVIDENCE)	15-01-2021	Hanumantha Reddy Vs Anandappa	UGRAMURTHY
45	O.S. 171/2018 (EVIDENCE) IA/1/2018	15-01-2021	Narasamma Vs Nagaraju	S.V.RAGHU
46	O.S. 181/2018 (EVIDENCE) IA/1/2018 IA/2/2018	15-01-2021	S.R.Keshvaraju Vs Chief Officer,T.M.C	S.N.MURALIDHARA

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
47	O.S. 193/2018 (EVIDENCE) IA/1/2018	15-01-2021	T.V.Venkatesh Vs Lakshmi Parvathi devi	I.S.AKALAPPA
48	O.S. 203/2018 (EVIDENCE)	15-01-2021	Thimmaiah Vs Dasappa	R.N.Bharathi
49	O.S. 23/2019 (EVIDENCE) IA/1/2019	15-01-2021	Mr. K.Sudhakara Babu Vs Smt. Adhi Laxmamma	K.RAGHU
50	O.S. 31/2019 (EVIDENCE) IA/1/2019	15-01-2021	G.Ramaiah Vs Sujatha	N.NAGENDRA REDDY
51	O.S. 359/2019 (EVIDENCE) IA/1/2019	15-01-2021	Bank of Baroda by its manager Vs Sri. Prathap K.V	LAKSHMIKANTHAN
52	O.S. 59/2017 (callon)	15-01-2021	Madletappa Vs Ramappa	LAKSHMIKANTHAN P.V.YAGNANARAYANA
53	O.S. 147/2017 (callon) IA/1/2017	15-01-2021	Anjinappa Vs Anjinamma	ADINARAYANA RAO
54	O.S. 229/2017 (callon) IA/2/2017 IA/1/2017	15-01-2021	Junjappa Vs Krishnamurthy	N.NAGENDRA REDDY
55	O.S. 53/2018 (callon) IA/1/2018	15-01-2021	G.Komalamma Vs Channamma	T.Thammanna
56	O.S. 259/2018 (callon) IA/1/2018	15-01-2021	Manjanna Vs Govindamma	P.S.SHIVAKKUMAR
57	O.S. 297/2018 (callon) IA/1/2018 IA/2/2018	15-01-2021	Richitha Prathapareddy minor Reptd mother Shireesha @ Divya Bharathi Vs V.Ramanareddy	S.N.CHANNAKRISHNA REDDY
58	O.S. 51/2019 (callon) IA/1/2019	15-01-2021	R.Santhosh Kumar Vs Lakshmi Narasamma	Hariprasad M B
59	FDP 8/2019 (callon) IA/1/2019	15-01-2021	Smt. S.Shylaja Vs N.G.Shivakumar Chowdari alias Shashikumar	Shashi kiran C reddy
60	EX 15/2019 (callon)	15-01-2021	P.S.Revanna Since dead by Lrs. Chandamma Vs Narasimhamurthy	D.V.SHESHADRI

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
61	O.S. 77/2019 (callon)	15-01-2021	Vijaya Bank, its Head Office at Bngalore reptd by its Power of attorney Sri. Ashwath Narayana .R. Vs R.Ranganath	S.R.VENKATARAMAREDDY
62	O.S. 99/2019 (callon) IA/1/2019	15-01-2021	Vijaya Bank Reptd Manager and PAH Sri Ashwathanarayana R. Vs Narasinhappa	LAKSHMIKANTHAN
63	EX 26/2019 (callon)	15-01-2021	Laxmiddevamma Vs S.R.Hammantharaya	R.N.Bharathi
64	EX 48/2019 (callon)	15-01-2021	Kempakka Vs Muddakka	UGRAMURTHY
65	O.S. 269/2019 (callon) IA/1/2019 IA/2/2019	15-01-2021	Smt. Narasamma Vs Ramanjina reddy	M.NAGESH
66	EX 65/2019 (callon)	15-01-2021	K.Bramhachari Vs Sveeramanai	Mallikarjunaiah RT
67	O.S. 311/2019 (callon)	15-01-2021	Smt. Laltha Vs K.S.Sathyanarayana Setty	V.SREERAMA
68	O.S. 341/2019 (callon)	15-01-2021	Bank of Baroda reptd by its P.A Holder and Branch Manager, Ashwathanarayana Vs Sri. Devi Mahila sri Shakthi Sangha reptd by its President Lakshmi	S.R.VENKATARAMAREDDY
69	O.S. 343/2019 (callon)	15-01-2021	Bank of Baroda reptd by its P.A Holder and Branch Manager, Ashwathanarayana Vs Smt. Chandrika	S.R.VENKATARAMAREDDY
70	O.S. 163/2020 (FIRST HEARING) IA/1/2020	15-01-2021	Saalamma Vs Sanjeevamma	M.BHAGAVANTHA
71	Misc 2/2020 (FIRST HEARING)	15-01-2021	E Siddappa Vs Karibandappa	ADINARAYANA RAO
72	O.S. 183/2020 (FIRST HEARING) IA/1/2020 IA/2/2020	15-01-2021	Kumari Nagamma Vs Nagamma	M. Nagendrappa
73	O.S. 195/2020 (FIRST HEARING)	15-01-2021	Venkatalakshmamma Vs Channamma	Sri.P.S.SHIVAKUMAR

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
74	O.S. 225/2020 (FIRST HEARING) 1A/1/2020	15-01-2021	Sreenivasa Vs Atira Solar Power Pvt.Ltd.	Mallikarjunaiah RT
75	O.S. 161/2020 (SUMMONS) 1A/1/2020	16-01-2021	C Chittpapa Vs Govindappa	M.BHAGAVANTHA
76	O.S. 169/2020 (SUMMONS)	16-01-2021	Ramanjinappa Vs Smt. Aluvelamma	L.R.LAKSHMAIAH
77	O.S. 205/2020 (SUMMONS) 1A/1/2020	16-01-2021	H Hanumantharayappa Vs Nagalakshamma	P.S.SHIVAKKUMAR